## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 645/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company		I K Agencies Pvt.Ltd Vs- Howrah Mills Co. Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1	M> 00		CORPORATE LESTOR	16.01.2018
(.	PATITA P	PARAN BISHWAL	financial credit	1611/2018

## ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor made a request for adjournment. Prayer is allowed. Copy of the rejoinder has been handed over by the Counsel of financial creditor to the Counsel of the corporate debtor.

List it on 01/02/2018.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)